

introducing daily flight between Delhi and Bagdogra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Due to capacity constraints Indian Airlines has no plan to introduce a daily flight between Delhi and Bagdogra.

#### REC In A. P.

4928. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of POWER be pleased to state:

(a) the amount earmarked under rural electrification to Andhra Pradesh during the current year and the last two years;

(b) the number of agricultural pump sets energised during each of the last two years; and the number of agricultural pump sets proposed to be energised during the current year;

(c) the reasons for reduction in this programme;

(d) whether the Government propose to enhance the targets under rural electrification programmes in Andhra Pradesh; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The amount earmarked under Rural Electrification Programme to Andhra Pradesh during the current year and the last two years are as under:-

<i>Year</i>	<i>Amount in Crores</i>
1992-93	Rs. 27.65
1991-92	Rs. 30.96
1990-91	Rs. 54.70

(b) As per available information, Andhra Pradesh State Electricity Board has reported energisation of 81,794 and 80,609 pumpsets during the last two years i.e. 1990-91 and 1991-92. It is proposed to energise 10,820 pumpsets in Andhra Pradesh during the current financial year.

(c) to (e). The targets for rural electrification including energisation of pumpsets are fixed by the planning Commission in consultation with the concerned State Electricity Board, having regard to factors such as the proposals submitted by the various State Government/ Electricity Boards, overall availability of resources etc. Due to resource constraints, it is not possible to enhance the allocation and targets under rural electrification programme for Andhra Pradesh, at present.

[*Translation*]

#### New Open Sky Policy

4929. SHRIMATI PRATIBHA DEVI SINGH PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether operating -permit under the new open sky policy is required to be renewed every year;

(b) if so whether the policy did not receive good response in view of the complexities of rules and necessity of renewal every year;

(c) if so, whether the Government propose to simplify the rules and to fix a revised time span for renewal to five or ten years;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?